

(a) whether 'Ford' and 'Massey-Ferguson' are the only two tractors included in the schedule of the Tractors (Distribution and Sales) Control Order, 1971 :

(b) if so, the reasons for not including other tractors like HMT, Zotor, Hindustan, Swaraj, Kirloskar International and Eicher etc. in the schedule under the Act ; and

(c) whether Government propose to consider the desirability of including the said tractors also in the schedule to avoid blackmailing ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) +The following Brands of tractors are at present included in Schedule I of the Tractor (Distribution and Sales) Control Order, 1971 :

1. Massey Ferguson Model MF-1035
2. TAFE-504
3. Ford-3600
4. Massey Ferguson Model MF-245

(b) Other tractors were not included in the Schedule I on account of their ready availability ;

(c) The availability of all brands of tractors has now greatly improved and the question of continuing with the distribution control is under consideration of the Government.

Memorandum Submitted by Andhra Pradesh Drug Trade Association

4575. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Andhra Pradesh Drug Trade Association has submitted any memorandum to Government ; and

(b) if so, the details of the memorandum and the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) Yes, Sir.

(b) In its memorandum Andhra Pradesh Drug Trade Association has made the following demands :—

1. Postponement of implementation of Section 42 of Pharmacy Act ;
2. Revival of Drug Rule 65 (15) (C) or
3. permitting supervision of sale operations of retailer and wholesalers by a competent person with a minimum educational qualification of Matriculation with 4 year experience in a medical shops,

Government are not considering any postponement of the enforcement of Section 42 of the Act.

Indigenisation of industrial valves for thermal plants

4576. SHRI DIGAMBER SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have initiated any measures to indigenise the requirements of industrial valves for thermal power plants in the country particularly those in public sector ;

(b) if so, the details thereof ; and

(c) the various types of industrial valves

+ The original reply by the Minister of Industry reads as follows :

(a) The Tractor (Price Control) Order, 1967 stands rescinded with effect from 29th October 1974 in terms of Government of India Notification No. SO/624 E/IDRA/18G/74 dated 29th October, 1974.

(b) and (c). Do not arise.

The reply as printed above was sent by the Minister of Industry afterwards in substitution of the original reply.